

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

14. C.P.(IB)1777(MB)2017

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **10.07.2018**

NAME OF THE PARTIES: Megamet Steels Pvt. Ltd.

Vs.

SP Infrazone Pvt. Ltd.

SECTION 8 & 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

By the order of this bench, the case is adjourned to 27.07.2018.

Sd/-

V. NALLASENAPATHY
Member (Technical)
/NP/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)